CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

O.A. No.60/698/2017

Date of decision: 23.09.2019

M.A. No.60/1960/2017

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J). HON'BLE MR. A.K. BISHNOI, MEMBER (A).

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- Ms. Paramjit Kaur, age 59 years, daughter of Sh. Atma Singh, Mistress, Government Model Senior Secondary School, Sector-40, Chandigarh.
- Mrs. Balwinder Kaur, age 58 years, daughter of Sh. Arjun Singh,
 Social Studies, Mistress, Govt. Model Senior Secondary School,
 Karsan, U.T. Chandigarh.

... APPLICANTS

VERSUS

- 1. Union Territory, Chandigarh through its Administrator, Punjab Raj Bhawan, Sector-6, Chandigarh.
- The Secretary Education, Chandigarh Administration, UT Secretariat,
 Sector-9, Chandigarh.
- 3. The Director, School Education, Chandigarh Administration, UT Secretariat, Sector-9, Chandigarh.
- 4. The District Education Officer, Chandigarh Administration, Sector-19, Chandigarh.
- 5. Sh. Bhupinder Singh, Lecturer in History, Government Model Seniority Secondary School, Sector-44, Chandigarh.
- 6. Sh. Sudhir Kumar, Lecturer in History, Government Model Seniority Secondary School, Sector-10, Chandigarh.
- Ms. Renu Paul, S.S. Mistress, Govt. Model High School, Sector-26,
 Chandigarh.

- 8. Bhajan Singh Rana, age 58 years, son of Late S. Arjan Singh Rana, working as Punjabi Teacher in Govt. Model High School, sector-20D, Chandigarh, resident of H. No.1134, Sector 20B, Chandigarh.
- 9. Balwinder Singh, age 53 years, son of late Sh. Piara Singh, working as Assistant Education Officer, Office of DEO, UT Chandigarh, resident of H. No.5287-B, Sector-38(W), Chandigarh.
- 10. Parveen Kumar, age 56 years, son of Late Sh. Banarsi Dass, working as Lecturer (Eco) in Govt. Model Senior Secondary School, Sector-38W, DMC, Chandigarh, resident of H. No.3224/1, Sector-41D, Chandigarh.
- 11. Sharanjeet Kaur, age 55 years, wife of Sh. Amarjit Singh, working as TGT (PTI) in Govt. Girls Model Senior Secondary School, Sector-18, Chandigarh, resident of H. No.214, Sector 11A, Chandigarh.
- 12. Rajeshwar Kumar, age 54 years, son of Sh. Mam Raj Sharma, working as TGT (PTI) in Govt. Model High School, Sector-26 (Police Line), Chandigarh, resident of H. No.516, Sector 7B, Chandigarh.
- Dharamveer Singh, age 51 years, son of Sh. B.R. Jaglan, working as DPE in Govt. Model Senior Secondary School, Sector-26, Timber Market, Chandigarh, resident of H. No.2360, Sector 19C, Chandigarh.
- 14. Ashok Bala, age 59 years, wife of Sh. Varinder Kumar, working as Lecturer (Pol. Science) in Govt. Model Senior Secondary School, Sector-47, Chandigarh, resident of H. No.2425, Sector 19C, Chandigarh.

... RESPONDENTS

PRESENT: Sh. K.R. Sharma vice Sh. S.P. Sharma, counsel for the applicants.

Sh. A.L. Nanda, counsel for respondents no.1 to 4.

Sh. R.K. Sharma, counsel for respondents no.5 and 6.

Respondent no.7 ex-parte.

Sh. Bajresh Mittal, counsel for respondents No.8 to 14.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

- After realizing that applicants will not succeed in this petition unless 1. they impugn the seniority list issued by the respondents, learned counsel for the applicants seeks permission to withdraw this petition enabling him to file a fresh one by challenging the seniority list, on the same cause of the action.
- 2. Ordered accordingly. Pending M.A. also stands disposed of.

P त्यामच

(A.K. BISHNOI) MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J)

Date: 23.9.2019. Place: Chandigarh.

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